

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA
OA 27 of 97
684 of 1997.

Date of order : 02-7-97.

Present : Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman
Hon'ble Mr. M.S.Mukherjee, Administrative Member

SONA SETT

VS

UNION OF INDIA & ORS.

For the applicant : Mr. P.K.Munshi, counsel.

For the respondents: Ms.K.Banerjee, counsel(Official)
Mr.P.Chatterjee, counsel(Pvt.)
with Mr.K.C.Saha, counsel.

O R D E R

1d.counsel for all the parties are present.

It is brought to our notice that a typographical error has occurred ~~to~~ in the last line of paragraph 2 in our Order dt.18.6.1997 which reads the word "petitioner" in place of "private respondent". The word "petitioner" has been typed ~~in~~advertance. This may be corrected accordingly by the Registry.

Private Respondent has filed a Misc.Application, seeking variation/modification ^{and} for some further order, which may be listed for hearing along with the OA for admission hearing on 6.8.97. The petitioner shall file reply to the Misc.Application(filed unlisted this day) by the private respondents) and both the respondents file their reply to the OA at least a week before the next date fixed. Leave is granted to the petitioner to file rejoinder in the meantime.

Plain Copy to the 1d.counsel present.


(M.S.Mukherjee)
Member(A)


(A.K.Chatterjee)
Vice-Chairman.